

Title: Introduction of the Agricultural Workers Welfare Bill, 2005.

15.45 ½ hrs.

SHRI HANNAN MOLLAH (ULUBERIA): Sir, I beg to move for leave to introduce a Bill to provide for the welfare of agricultural workers and to regulate their employment and condition of service and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the welfare of agricultural workers and to regulate their employment and condition of service and for matters connected therewith."

The motion was adopted.

SHRI HANNAN MOLLAH : I introduce the Bill.

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